DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

MR. CHAIRMAN: Next speaker is Shrimati Jaya Bachchan; Shri Tiruchi Siva will associate. Jayaji will take two minutes and Sivaji will take one minute.

Plight of manual scavengers

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): MR. CHAIRMAN, Sir, I am a little embarrassed to have brought this notice for the fourth time in this House on manual scavengers. सर, अभी थोडे दिन पहले आपने भी पढा होगा कि कुछ लोग, जो ट्रैप हो गए थे, उनकी जान चली गई, लेकिन जो उन्हें बचाने के लिए गए थे, उनकी भी जान चली गई। उसके ऊपर कोई clarification नहीं है। अब तो इस सरकार के ऊपर ज्यादा जिम्मेदारी हो जाती है, क्योंकि उन्होंने यह भी अपने सिर पर ले लिया है। कल ही हम सब लोगों ने इस प्रस्ताव के ऊपर बात की। The Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013, disallows all kinds of employment that force individuals to engage in human excreta manually. But the data from the National Commission for Safai Karmchari reveals that in India one manual scavenger dies every two days. 1,470 manual scavengers have died cleaning sewer lines and septic tanks in the past two years, which is really a shame. Due to lack of rehabilitation and reintegration programme and rampant unemployment, manual scavengers are forced to return to work in inhuman conditions and for meagre salaries. I also request the Government, through you, to rehabilitate the manual scavengers and provide them with alternate employment opportunities. Thank you.

THE LEADER OF THE OPPOSITION (SHRI MALLIKARJUN KHARGE): Sir, I associate myself with the Zero Hour submission made by the hon. Member.

डा. विकास महात्मे (महाराष्ट्र) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री मो. नदीमुल हक (पश्चिमी बंगाल) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

[†]**جناب ندیم الحق (مغربی بنگال)** :مہودے، میں بھی معزز ممبر کے ذریعے اٹھائے گئے موضوع سے خود کو وابستہ کرتا ہوں۔

SHRI JOSE K. MANI (Kerala): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI JAWHAR SIRCAR (West Bengal): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. NARENDRA JADHAV (Nominated): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI Y.S. CHOWDARY (Andhra Pradesh): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI AJIT KUMAR BHUYAN (Assam): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI ANIL DESAI (Maharashtra): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

[†] Transliteration in Urdu script.

MS. SUSHMITA DEV (West Bengal): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI SANDOSH KUMAR (Kerala): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI NEERAJ DANGI (Rajasthan): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI KUMAR KETKAR (Maharashtra): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. L. HANUMANTHAIAH (Karnataka): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI KANAKAMEDALA RAVINDRA KUMAR (Andhra Pradesh): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

MS. DOLA SEN (West Bengal): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI VIVEK K. TANKHA (Madhya Pradesh): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRIMATI JEBI MATHER HISHAM (Kerala): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. AMEE YAJNIK (Gujarat): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI SYED NASIR HUSSAIN (Karnataka): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI BINOY VISWAM (Kerala): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRIMATI SHANTA CHHETRI (West Bengal): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : महोदय, मैं माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

प्रो. मनोज कुमार झा (बिहार) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्रीमती फूलो देवी नेतम (छत्तीसगढ़) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं। श्री राजमणि पटेल (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री विवेक ठाकुर (बिहार) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री नीरज शेखर (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

चौधरी सुखराम सिंह यादव (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री रामचंद्र जांगड़ा (हरियाणा) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

डा. अनिल अग्रवाल (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री बृजलाल (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री रेवती रमन सिंह (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्री शक्तिसिंह गोहिल (गुजरात) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

SHRI TIRUCHI SIVA (Tamil Nadu): MR. CHAIRMAN, Sir, on the 10th of March, 2022, it was reported that in Mumbai three labourers who have been engaged for manual scavenging in a septic tank died because of inhaling the toxic fumes. As Jaya*ji* pointed out, though there is the Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013 in place, there is lack of implementation of that Act. Mostly it rests with law enforcement activities and rehabilitation measures. These labourers do not wear protective gears. They just tie a rope on the hip and get into septic tanks and hold their breath. When they are not able to sustain the breath, they have to consume either the toxic water or the toxic fumes, which results in death. So, I would urge the Government that two things have to be done. Mostly, they are

[RAJYA SABHA]

engaged by contractors. So, stringent action must be taken against those who engage them violating the law. Secondly, rehabilitative measures are very essential which the Government should consider.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

MS. DOLA SEN (West Bengal): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI M. MOHAMED ABDULLA (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Zero Hour submission made by the hon. Member.

श्री राजमणि पटेल (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करता हूं।

श्रीमती फूलो देवी नेतम (छत्तीसगढ़) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय से स्वयं को संबद्ध करती हूं।

Exorbitant cost of medical education leading to huge shortage of doctors in the country

SHRI JAIRAM RAMESH (Karnataka): Sir, the war in Ukraine has once again focussed the attention on the state of medical education in our country. Today, there are about 92,000 MBBS seats. Sixteen lakh young men and women give the exam year after year. It means that one out of every eighteen, who gives the exam, gets admission to our medical college in India. Unfortunately, Sir, out of these 92,000 seats that we have, just about 53 per cent is Government colleges and 47 per cent is private medical